

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 218/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.01.2018**

NAME OF THE COMPANY: Blue Horizon Solutions Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the petitioner:	None		
	For the Respondent:	Mr. Manish Raj, CP for ROC Delhi. Ms. Easha Kadian, for Ms. Lakshmi Gurung, Standing Counsel for IT Deptt.		

ORDER

Reply of the ROC has been filed.

Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)